

ITEM NO.9

COURT NO.3

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 3743/2024

THE STATE OF UTTAR PRADESH & ORS.

APPELLANT(S)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH GRAMIN VIDYALAYA SONAKPUR HARTHALA &
ORS.RESPONDENT(S)

[ONLY IA NO. 99618/2024 IS LISTED UNDER THIS ITEM.]

IA NO. 99618/2024 - APPROPRIATE ORDERS/DIRECTIONS

Date : 03-09-2025 This matter was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) : Mr. Harish Pandey, AOR

For Respondent(s) : Ms. Kiran Ahlawat, AOR
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Mrs. Vatsala Tripathi, Adv.
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Mr. Piyush Dwivedi, AOR
Mr. Satyajeet Kumar, AOR
Mr. Prashant Shukla, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Vidusti Shukla, Adv.
Mr. Girdhar Upadhyay, Adv.
Mr. Mishendra Kumar Pandey, Adv.

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Ms. Pallavi Daem, Adv.
Ms. Gunjan Kumari, Adv.

Mr. Satyajeet Kumar, AOR
Mr. Randhir Kumar Ojha, AOR

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Mr. Alok Kr Mishra, Adv.
Mr. Pramod Tiwari, Adv.
Mr. Vivek Tiwari, Adv.
Mr. Bhoopesh Pandey, Adv.
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Ms. Kiran Ahlawat, AOR
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UPON hearing the counsel the Court made the following
O R D E R

List on 24.11.2025.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)